

Shri Hathi: Up to December 1958, Rs. 11.95 crores have been spent. The total provision is Rs. 29 crores in the Second Plan period.

Shri Assar: What is the estimate of the total amount which will be required in future for the project? Are our negotiations with the World Bank successful to secure a substantial loan from the Bank?

Shri Hathi: The total estimated cost of the project is Rs 38.28 crores, and negotiations with the World Bank are going on.

Shri Jaipal Singh: In order to ensure that the Koyna project may not go the way of the Rihand project where the prospective load has already been booked with the result that eastern U.P. has to be starved of power supply, may I know whether the Government have instructed this new committee that has been appointed that there should be equitable distribution? Are they working out any plans to ensure that there will be equitable distribution, and that it will not just go to Bombay City or just similar agencies like that?

Shri Hathi: That is for the Bombay Government. They have appointed a committee, they are looking into the load survey.

Shri Assar: May I know whether it is a fact that two of our senior officers are proceeding urgently to have negotiations with the World Bank; if so, what will be the subject of our negotiation?

Shri Hathi: The subject of negotiation will be the loan!

Shri Goray: May I know whether the World Bank is insisting on the Indian Government accepting the services of Swiss engineers?

Shri Hathi: I do not think they are insisting, but the Bombay Government has a consulting firm.

Licences for Processing Units

*734. **Shri Panigrahi:** Will the Minister of Community Development and Co-operation be pleased to state whether it has been decided to issue licences only to Co-operatives for setting up of processing units?

The Parliamentary Secretary to the Minister of Community Development and Co-operation (Shri B. S. Murthy): No such general decision has been taken so far.

Shri Panigrahi: May I know whether. . .

Shri Vajpayee: The Parliamentary Secretary should also occupy the front bench.

Mr. Speaker: Why does he sit somewhere so far away?

Shri B. S. Murthy: I did not hear the question (*laughter*).

Mr. Speaker: The Parliamentary Secretary has made himself not . .

An Hon. Member: Let us hope that he will advance.

Shri B. S. Murthy: This is the seat allotted to me.

Mr. Speaker: I think all hon Ministers are here in the Treasury Benches. He must be given a seat somewhere here, because I thought another ordinary Member was answering!

Shri Panigrahi: May I know whether, with a view to developing rural and small-scale industries in the community development and NES bloc areas, the Ministry has considered any aspect of giving licences to co-operatives for processing units?

Shri B. S. Murthy: The whole question is like this. The Industrial Policy Resolution of 1956 of the Government has outlined the policy of the State vis-a-vis the development of co-operative organisations, and recently the National Development Council has passed a resolution laying emphasis on processing co-operatives. A working group has been appointed. This

has gone into the whole question, and it has recommended that new food processing units should be entirely entrusted to co-operatives.

Shri Panigrahi: May I know whether Government have any definite proposal to develop small-scale industries in the community development areas?

Shri B. S. Murthy: The whole question is being taken up both in the community development blocks as well as in the country. On the 13th and 14th of next month, a conference is going to be held of the Ministers of Co-operatives of the States, the secretaries dealing with the subject in the States and the co-operative registrars and non-officials, and the whole question will be thrashed out there.

Shri Tangamani: The question that I wanted to ask has been partly answered. I am glad that a meeting of the co-operative registrars has been convened. May I know the agenda for the coming meeting, and whether this agenda will include the subject of speeding up the registration of various co-operative societies and giving incentives to the co-operative movement?

Shri B. S. Murthy: The whole matter will be considered.

Shri Tridib Kumar Chaudhuri: May I know whether the proposal for setting up processing co-operatives will be confined only to the food processing industry or it will extend to other industries as well?

Shri B. S. Murthy: To all industries, as far as possible.

Shri Raghunir Sahai: I would like to know what the experience of the working of these co-operative societies, especially in the community development areas, has been. Is it not true that the working of these societies has been deplorable and has not come up to the expectations of the people, thereby shaking their confidence in them? I would like to know what active steps are being taken to

rehabilitate the confidence of the people in the working of these societies.

Mr. Speaker: That is a general question.

Shri B. S. Murthy: I do not know what exactly the hon. Member means 'by shaking the confidence of the people'. Is it in the working of the co-operatives or in the working of the blocks?

Mr. Speaker: He refers to working of co-operatives. That is a general question. There are always complaints with regard to a few co-operatives, and there are congratulations with regard to others.

Water Transport Corporation

***737 Shri Aurobindo Ghosal:** Will the Minister of Transport and Communications be pleased to state

(a) whether any water transport corporation is going to be set up for navigating the Ganges, and

(b) if so, how many States are participating in it?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) No, Sir

(b) Does not arise.

Shri Aurobindo Ghosal: May I know whether Government have in contemplation the setting up of this corporation, in view of the fact that the private companies are making huge profits but are neither taking up the dredging work nor are they replacing the old ships with new ones?

Mr. Speaker: The hon. Minister has said, no. The hon. Member is evidently suggesting it to Government to take it up.

Shri Raj Bahadur: I have clearly said, no. From information available with us, it appears that the private companies were not making profits, so far as the Bihar services are concerned, at least, they say so.